

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S BALWINDRA TOOLS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/S BALWINDRA TOOLS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	16.04.1996
3.	Authority under which corporate debtor is incorporated / registered.	REGISTRAR OF COMPANIES , DELHI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109DL1996PTC253839
5.	Address of the registered office and principal office (if any) of corporate debtor	GROUND FLOOR, 2247, GURU NANAK NAGAR, NEW RANJIT NAGAR, WEST DELHI, NEW DELHI 110008
6.	Insolvency commencement date in respect of corporate debtor	18 th September 2019 (Order known to IRP on 20th September, 2019)
7.	Estimated date of closure of insolvency resolution process.	17 th March 2019
8.	Name and registration number of the insolvency professional acting as interim resolution professional.	SANJAY KUMAR JHA IBBI/IPA-002/IP-N00684/2018-19/12031
9.	Address and e-mail of the interim resolution professional, as registered with the Board.	123/8, Gali No. -15, T- Point, Main Market Sant Nagar, Burari, New Delhi-110084 Gmail : Sanjayjhafcs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	308-309, VARDHMAN FORTUNE MALL, G. T. Karnal Road, Opp. Hans Cinema , Azadpur, New Delhi-110033. Gmail : Sanjayjhafcs@gmail.com
11.	Last date for submission of claims	03.10.2019 (fourteen days from the date of intimation of order to insolvency professional)
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21,	Name the class(es): Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://www.ibbi.gov.in/downloadform.html B. PHYSICAL ADDRESS: not applicable

Notice is hereby given that the National Company Law Tribunal Delhi has ordered the commencement of a corporate insolvency resolution process of the **M/S BALWINDRA TOOLS PRIVATE LIMITED on 18th September 2019.**

The creditors of M/S BALWINDRA TOOLS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 3rd October 2019 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A Financial Creditor belong to a class, as listed against the entry No.12, shall indicates its choice of authorized representative from among the three insolvency Professional listed against entry No.13 to act as authorized representative of the class specify class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties

Name and Signature of Interim Resolution Professional
Date : 20/09/2019
Place : New Delhi

Sanjay Kumar Jha.
: SANJAY KUMAR JHA
IBBI/IPA-002/IP-N00684/2018-19/12031

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SANJAY KUMAR JHA
INSOLVENCY PROFESSIONAL
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